Insolvency and Bankruptcy Board of India Press Release

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IBBI and IIMB Invites Research Papers for 2nd International Research Conference on Insolvency and Bankruptcy

The Insolvency and Bankruptcy Board of India (IBBI) and Indian Institute of Management, Bangalore (IIMB) are jointly organising an international conference on insolvency and bankruptcy to promote research and discourse in the field of insolvency and bankruptcy from 23rd to 25th February, 2023.

The Insolvency and Bankruptcy Code, 2016 (Code / IBC) is a landmark legislation that has had an exceptional journey, reforming and strengthening the insolvency and bankruptcy regime in India. It has created an environment that encourages entrepreneurship and is conducive to appropriate risk taking. Starting from the implementation of the Code, setting up of new organisation and complete infrastructure to handle insolvency activities, the Indian regulatory environment for insolvency and bankruptcy of corporates, has witnessed a remarkable transition from an archaic resolution and liquidation process to a modern one attempting and facilitating faster resolution of distressed companies and assets.

There is now a growing body of literature that aims to address the gaps in theoretical aspects of the insolvency law and its practice and impact on the ground. Deep research can bring together evidence to support policy makers in achieving real world outcomes. To promote research and discourse in the field of insolvency and bankruptcy, the three-day international research conference to be held by IBBI and IIMB, calls upon academics & researchers, lawyers, economists, regulators, to submit research proposals. This conference is an opportunity to understand the importance and impact of IBC in its totality through the multi-disciplinary research papers.

Releasing the Brochure of the conference, Chairperson, IBBI mentioned that evidentiary or research-based foundations for policy making, devoid of discretion, fosters transparency and help in bringing complete harmony between policy initiatives and market expectations. To bridge the gap between theory and practice, it is important to analyse the practical cases and examine the need to make changes in theory. In an evolving area of insolvency and bankruptcy, there is a need to analyse literature and market information to inform future policy making. Advancing the ongoing efforts of IBBI, the international research conference organised in collaboration with IIMB which houses unparalleled faculties and scholarships, will attract wide interest from students and experts in the field of insolvency and bankruptcy. The academic rigour of the papers presented at the conference will offer new insights and analysis that will shape the future course of policy making. The brochure can be accessed on IBBI's website.

About the IBBI

The IBBI was established on 1st October, 2016 under the Code. It is one of the four key pillars of the ecosystem responsible for implementation of the Code that consolidates and amends the laws relating to reorganization and insolvency resolution of corporate persons, partnership firms and individuals in a time bound manner for maximization of the value of assets of such persons, to promote entrepreneurship, availability of credit and balance the interests of all the stakeholders. It has regulatory oversight over the Insolvency Professionals, Insolvency Professional Agencies, Insolvency Professional Entities and Information Utilities. It writes and enforces rules for processes, namely, corporate insolvency resolution, corporate liquidation, individual insolvency resolution and individual bankruptcy under the Code.

About IIM Bangalore

The Indian Institute of Management Bangalore is a leading graduate school of management in Asia. Under the IIM Act of 2017, IIMB is an Institute of National Importance. Located in India's high technology capital, IIMB is committed to make deep social impact using technology-enabled education. It is the first management school in India to offer Massive Open Online Courses (MOOCs) on the edX platform. It is also coordinating institute for management education for SWAYAM, GoI's online education platform. Along with 11 disciplinary areas, IIMB has ten centres of excellence that offer courses and conduct research on interesting questions facing various sectors of industry.
